

authorities concerned; if not, the reasons therefor;

(c) whether Government propose to pay any compensation to the uprooted persons for the loss of their belongings in the process of demolition of their houses;

(d) if so, the extent thereof; and

(e) if not, reasons therefor?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND WORKS AND  
HOUSING (SHRI BHISHMA NARAIN  
SINGH): (a) No, Sir. The Delhi Devel-  
opment Authority has reported that it  
did not demolish and burn any houses  
belonging to Harijans in Vishwas Na-  
gar, a trans—Jamuna colony in Delhi  
but had taken only limited clearance  
action on 31.12.1980 and 14.1.81 ag-  
ainst newly coming up encroachments  
on Government land by way of jhuggis  
and boundary walls with semi-pucca  
rooms which lying vacant and unoc-  
cupied.

(b) to (e). Since no one was uprooted  
or rendered homeless and action was  
taken only against fresh encroachments  
on Government land by anti-social  
elements, the question of providing any  
rehabilitation facilities or payment of  
any compensation does not arise.

#### **Non-availability of Sugar and Wheat at Fair Price Shops**

1973. SHRI SATISH AGARWAL:  
Will the Minister of AGRICULTURE be  
pleased to state:

(a) whether it is a fact that the Fair  
Price Shops in Delhi were not supplied  
with wheat and sugar for a pretty long  
time during February, 1981;

(b) whether it is also a fact that these  
items remain in short supply and the  
card holders have to make repeated  
visits to the shop to find out about their  
availability;

(c) if so, whether Government have  
tried to find out the causes which have  
led to this situation and if so, the de-  
tails thereof;

(d) whether it is also a fact that two  
lakh more ration cards have been issu-  
ed and there has not been proportiona-  
te increase in the supply of cereals and  
sugar and

(e) if so, what remedial steps Go-  
vernment propose to take in this mat-  
ter?

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE AND  
RURAL RECONSTRUCTION (SHRI  
R. V. SWAMINATHAN): (a) No, Sir.

(b) to (e). According to Delhi Admi-  
nistration 1,89,872 new Food Cards  
have been issued during 1980. No. pro-  
portionate increase in sugar quota could  
be made to Delhi, as well as to other  
States, on account of difficult sugar si-  
tuation. Some difficulties have been  
experienced due to these constraints in  
availability. The position is constantly  
reviewed by the Government for taking  
suitable remedial measures. As regards  
wheat, an *ad-hoc* increase of 10,000  
tonnes has been made to Delhi for Jan-  
uary, February and March, 1981.

#### **Survey of Rural Housing by Reserve Bank of India**

1974. SHRI SATISH AGARWAL:  
Will the Minister of WORKS AND  
HOUSING be pleased to state:

(a) whether it is a fact that the Re-  
serve Bank of India has conducted a  
survey of the progress made in meet-  
ing the requirement of houses of the  
houseless persons in the rural area in  
the country;

(b) if so, the requirement of houses  
for the rural homeless in Rajasthan as  
revealed by the report;

(c) what allocations have been made  
under the Sixth Plan for dealing with